NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 85(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY: M/s. Ponnil Chandra Shekhar & Ors. Vs. Goojar Mal Ganpatrai Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENT	ATION	SIGNATURE
I R	s Bhatia	PC S	P	R	sprahe.

ORDER

Learned counsel for the petitioner is present. None for the respondent. Learned counsel for the petitioner has stated that the parties are exploring the possibility of entering into an amicable settlement. Learned counsel seeks and is given 6 weeks' time on that count.

List on 09.12.2016.

SQL

(R.Varadharajan) Member (Judicial)

Sdl-(Maharaj Krishan Hanjura) Member (Judicial)